

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 104(ND)14
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016

NAME OF THE COMPANY: M/s. Ms. Payal Kapoor V/s. M/s. Laguna Holdings Pvt. Ltd.

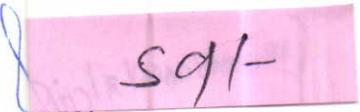
SECTION OF THE COMPANIES ACT: 397/398

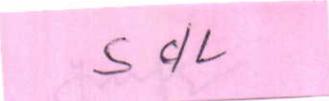
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Mr. Arun KattaPalia, Sr. Adv.		} For the Petitioner.	AS
2.	Mr. Sudhir Sharma, Adv.			
3.	Mr. Abhishek Swaroop, Adv.			
4.	Mr. Visender Ganda, Sr. Adv.		} for Pet	
5.	Mr. Vipul Ganda, Adv.			
6.	Mr. S.K. Gishi, Adv.			
7.	Mr. Mohit D'Amnan, Adv.			
8.	Mr. Tarun Mehta, Adv.			
9.	Ms. Shelly Khanna, Adv.			

ORDER

Mr. Abhishek Swaroop learned advocate has appeared on behalf of the learned counsel for the petitioner. Learned counsel for the respondent is present. Mr. Abhishek Swaroop has stated that the arguing counsel is indisposed today. He seeks and is given 2 weeks' time for advancing arguments in the matter.

List on 09.12.2016.


(R.Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)